

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO.4132
TO BE ANSWERED ON FRIDAY, THE 24thMARCH, 2023**

Efficacy of e-Lok Adalat

**4132. MS. DEBASREE CHAUDHURI:
SHRIMATI SANGEETA AZAD:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of e-Lok Adalats functioning presently in various States, State and district-wise including Uttar Pradesh;
- (b) the number of cases and the rate of pendency in High Courts and the district-level courts during each of the last five years, court and State-wise;
- (c) the extent to which e-Lok Adalats have been successful in reducing the number of pending cases in High courts and Lower courts;
- (d) whether Government proposes to set up more 'e-Lok Adalats' across India to clear pending cases in High courts and district-level courts;
- (e) if so, the details thereof including the timeline for implementation of the same and the target set and the outcome desired with regard to disposing of cases pending in the said courts; and
- (f) the details of steps taken by the Government to promote e-Lok Adalats for providing speedy and affordable justice to citizens across the country?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

- (a) The first e-Lok Adalat was held in Madhya Pradesh on 27.06.2020. The detail of e-Lok Adalats organized from June, 2020 to January, 2023 in 28 States/UTs including Uttar Pradesh is at Annexure – A.

- (b) The detailed statement of Pendency of Cases in High Court and the District level courts during each of the last five years, court and State-wise is at Annexure – B and Annexure – C respectively.
- (c) The Lok Adalats are most effective mode of Alternative Dispute Resolution (ADR) mechanism in arresting the mounting arrears of the Courts including High Courts. 46.07 lakh pre-litigation cases and 15.02 lakh pending cases in Courts have been disposed of by e-Lok Adalats during June, 2020 to January, 2023.
- (d) to (e) Lok Adalat is not a permanent establishment and is organised at such intervals as felt required with a view to reduce pendency of cases in courts and settle disputes at pre-litigation stage. During the covid pandemic, the Legal Services Authorities under the aegis of National Legal Services Authority (NALSA) ingeniously integrated technology to move LokAdalat on to the virtual platform, better known as e-LokAdalats. Since e-LokAdalats are organized simultaneously with regular LokAdalats, benches are constituted on the basis of volume of cases referred by various courts or tribunals and institutions for pre-litigation cases.
- (f) Steps taken by Legal Services Authorities to promote e-Lok Adalats include - Standard Operating Procedure for conduct of e-Lok Adalat, Technical training through System officers to the Court Staff, Whatsapp groups for litigants, advocates and respondents for conveying them relevant information/ link for attending e-Lok Adalats and Video conferencing link and cause list displayed on the website of the District Courts.

Statement as referred to in reply to Lok Sabha Unstarred Question No. 4132 for answering on 24.03.2023 raised by Ms. Debasree Chaudhuri and Shrimati Sangeeta Azad, MPs - Efficacy of e-Lok Adalat

Statement showing details of e-LokAdalats organized from June, 2020 to January, 2023							
S. No.	Name of the State Authority	Pre-Litigation Cases		Pending Cases in Courts		Total	
		Taken Up	Disposal	Taken Up	Disposal	Taken Up	Disposal
1	Andhra Pradesh	661	214	22,072	15,500	22,733	15,714
2	Arunachal Pradesh	141	18	67	23	208	41
3	Bihar	58,182	17,469	9,023	3,078	67,205	20,547
4	Chhattisgarh	13,052	7,739	14,087	8,661	27,139	16,400
5	Goa	0	0	170	65	170	65
6	Gujarat	2,44,476	1,39,067	37,738	20,945	2,82,214	1,60,012
7	Haryana	3,755	3,625	9,565	4,985	13,320	8,610
8	Himachal Pradesh	2,72,292	11,688	416	244	27,2,708	11,932
9	Jammu & Kashmir	2,281	1,575	8,923	6,291	11,204	7,866
10	Jharkhand	1,81,033	1,17,468	58,832	37,411	2,39,865	1,54,879
11	Karnataka	20,558	11,885	3,02,404	1,76,527	3,22,962	1,88,412
12	Kerala	3,985	986	35,541	25,271	39,526	26,257
13	Madhya Pradesh	3,661	312	36,592	8,385	40,253	8,697
14	Maharashtra	2,37,67,045	41,35,134	87,90,833	10,07,872	3,25,57,878	51,43,006
15	Manipur	881	738	172	91	1,053	829
16	Meghalaya	133	33	25	8	158	41
17	Mizoram	1,856	283	168	47	2,024	330
18	Odisha	23,806	1,143	24,272	4,236	48,078	5,379
19	Punjab	5,327	536	9,387	6,639	14,714	7,175
20	Rajasthan	36,725	6,438	57,865	29,674	94,590	36,112
21	Sikkim	1,136	260	235	59	1,371	319
22	Telangana	887	862	12,450	10,408	13,337	11,270
23	Tripura	2,350	505	1,472	169	3,822	674
24	Uttar Pradesh	2,01,448	1,33,939	65,569	40,214	2,67,017	1,74,153
25	Uttarakhand	3,591	408	12,168	4,210	15,759	4,618
26	West Bengal	15,657	1,927	12,281	9,032	27,938	10,959
27	Chandigarh	0	0	70	12	70	12
28	Delhi	16,167	13,243	95,624	82,099	1,11,791	95,342
	Grand Total	2,48,81,086	46,07,495	96,18,021	15,02,156	3,44,99,107	61,09,651

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Statement regarding pendency in High Courts (as per National Judicial Data Grid) during last five years						
S.No.	High Court	Pendency of Cases as on 31.12.2018	Pendency of Cases as on 31.12.2019	Pendency of Cases as on 31.12.2020	Pendency of Cases as on 31.12.2021	Pendency of Cases as on 31.12.2022
1	Allahabad High Court	939475	944657	773408	803567	1032228
2	Bombay High Court	287864	305962	559119	569018	610734
3	Calcutta High Court	231576	228060	267431	225449	207898
4	Gauhati High Court	33445	37243	51901	55649	58501
5	High Court for State of Telangana	-	206413	236852	256518	254089
6	High Court of Andhra Pradesh	354833	193594	207762	222842	240238
7	High Court Of Chhattisgarh	63574	69316	75836	81001	91184
8	High Court of Delhi	74536	80950	91195	100068	105271
9	High Court of Gujarat	114962	129184	142803	152130	161929
10	High Court of Himachal Pradesh	36177	54452	73862	82238	91210
11	High Court of Jammu and Kashmir	64042	71693	63468	47761	44526
12	High Court of Jharkhand	88932	58272	88445	88371	87992
13	High Court of Karnataka	357604	271929	293259	265946	304444
14	High Court of Kerala	192754	196823	214384	212525	197314
15	High Court of Madhya Pradesh	331388	357929	362932	413467	429743
16	High Court of Manipur	3062	2468	4374	4817	4865
17	High Court of Meghalaya	782	757	1443	1578	1188
18	High Court of Punjab and Haryana	337231	353888	637148	447690	447886
19	High Court Of Rajasthan	285012	459828	523600	574064	633787
20	High Court of Sikkim	252	234	241	180	165
21	High Court of Tripura	2977	2586	2347	1736	1601
22	High Court of Uttarakhand	34049	35407	38676	41922	45023
23	Madras High Court	293004	272722	580770	579742	550083
24	Orissa High Court	167909	150562	172476	195161	164709
25	Patna High Court	153486	172425	178835	225628	212106
Total		4448926	4657354	5642567	5649068	5978714

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Statement regarding pendency in District Courts (as per National Judicial Data Grid) during last five years						
S.No.	States	Pendency of Cases as on 31.12.2018	Pendency of Cases as on 31.12.2019	Pendency of Cases as on 31.12.2020	Pendency of Cases as on 31.12.2021	Pendency of Cases as on 31.12.2022
1	Andhra Pradesh	1068400	567096	635220	773952	829147
2	Telangana		580193	674301	805622	1059401
3	Andaman & Nicobar Islands	10229	9795	-	-	11886
4	Arunachal Pradesh	9652	10658	-	-	
5	Assam	291960	301427	357197	417788	488800
6	Bihar	2502204	2714344	3158070	3379229	3445159
7	Chandigarh	56357	62955	57418	69502	79526
8	Chattisgarh	267429	285025	324273	376220	411599
9	Delhi	834813	882366	955850	1082415	1293571
10	Diu and Daman	5468	5344	2777	2878	2901
11	Dadra & Nagar Haveli			3502	3681	3770
12	Goa	42783	49049	56545	59370	56375
13	Gujarat	1447459	1595813	1890667	1951550	1743723
14	Haryana	728097	853375	1100904	1281697	1458270
15	Himachal Pradesh	256640	293706	416564	455949	476137
16	Jammu & Kashmir	163520	172769	215803	243026	299716
17	Jharkhand	330607	365642	438567	495108	519156
18	Karnataka	1494608	1531008	1746886	1823103	1893265
19	Kerala	1652509	1614277	1798342	1943255	1933363
20	Ladakh	-	-	749	824	1154
21	Madhya Pradesh	1354602	1455435	1690053	1876194	2000268
22	Maharashtra	3531425	3821487	4516311	4881718	4982911
23	Manipur	6216	6516	10794	12802	12269
24	Meghalaya	13584	13673	10403	14622	16135
25	Mizoram	6154	6589	4699	5882	5142
26	Nagaland	4994	3361	1539	2603	2966
27	Orissa	1319031	1433522	1382538	1519106	1559338
28	Puducherry	27161	30094	-	34029	29831
29	Punjab	602014	642327	814538	918858	922360
30	Rajasthan	1732308	1769823	1830462	2029814	2123475
31	Sikkim	1208	1142	1570	1926	1843
32	Tamil Nadu	1084286	1137684	1288573	1363917	1432575
33	Tripura	58261	27491	41032	39204	40012
34	Lakshadweep	364	397	-	-	-
35	Uttar Pradesh	6987417	7807863	8572092	9822224	10973480
36	Uttarakhand	232338	195281	260564	301001	327350
37	West Bengal	1950492	2048697	2380633	2589993	2772290
Total		30074590	32296224	36639436	40579062	43209164

